

[Shri Alagasan]

- (i) a copy each of the following papers under sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1953:
- (a) Certified Accounts of the Oil and Natural Gas Commission for the year 1959-60 together with the Audit Report thereon.
- (b) Certified Accounts of the Oil and Natural Gas Commission for the year 1960-61 together with the Audit Report thereon. [Placed in Library See No. LT-1489|63].
- (ii) a statement explaining the reasons for delay in laying the papers at (i) above. [Placed in Library. See No. LT-1490/63].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-THIRD REPORT

Shri Hem Raj (Kangra): I beg to present the Twenty-third Report of the Committee on Private Members' Bills and Resolutions.

12.24 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—
Contd.

Mr. Deputy-Speaker: We will now proceed with the further discussion of the motion moved by Shri J. B. Kripalani that this House expresses its want of confidence in the Council of Ministers.

Shri Hari Vishnu Kamath (Hosangabad): Before you proceed, Sir,

I request that in view of the tremendous interest that this motion has raised not merely inside Parliament but also outside in the country, you may be so good as to extend the time allotted for this discussion by one day, that is to say, the discussion will go on tomorrow also and the Prime Minister will be kind enough to reply on Friday morning. That is my request and, I am sure, the request of my colleagues also in this matter.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I may tell you, Sir, on behalf of the Government that the Government wants that this debate should go on until tomorrow, and the Prime Minister will try to speak at about 4 o'clock tomorrow; the hon. Member will then reply and after that we take the vote.

Shri Hari Vishnu Kamath: A good *via media*.

श्री यशपाल सिंह (कैराना): उपाध्यक्ष महोदय, मैं आप की रूनिंग चाहता हूँ। जिन पाटियों ने इस में एस्टेन किया है और नो-कांफिडेंस मोशन में हिस्सा नहीं लिया है, क्या उनको हक हासिल है कि वे इस समय में से समय ले सकें ?

Mr. Deputy-Speaker: There are non-party members also who are anxious to speak. I will try to accommodate the major parties and also as many Members as possible. But the House will have to co-operate with me and the speeches will have to be short. Much of what has got to be said has already been said.

श्री रामेश्वरानन्द (करनाल): उपाध्यक्ष महोदय,.....

उपाध्यक्ष महोदय: आर्डर, आर्डर।
माननीय सदस्य बैठ जायें।